

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:415

ANSWERED ON:02.03.2005

EXPRESS WAY AROUND DELHI .

Patil Shri Balasaheb Vikhe;Rao Shri Kavuru Samba Siva;Singh Shri Kirti Vardhan;Yaskhi Shri Madhu Goud

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (c) whether Supreme Court has directed Haryana, UP and Delhi to expedite work on express way around Delhi;
- (d) if so, the details thereof such as the work done so far, remaining to be done, the amount of money spent so far, likely to be spent for remaining work etc.;
- (e) the target set for completion of the work;
- (f) whether the Union Government also consulted State Governments of Haryana, Uttar Pradesh and Delhi in this regard; and (g) if so, the response of the States thereto ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

(a) Yes, Sir.

(b) The work is in preliminary stage and cost estimate in respect of Western Peripheral Expressway (WPE) has been prepared by the Haryana State Industrial Development Corporation (HSIDC). National Highway Authority of India (NHA) has been asked to prepare a DPR to arrive at a final alignment as well as the cost for Eastern Peripheral Expressway (EPE). No work has started.

(c) Since the project is in the preliminary stage and the alignments are yet to be finalized, it is not possible to indicate the targets for completion of the work at this stage.

(d) & (e) Yes, Sir. Union Government has consulted Government of Haryana, Uttar Pradesh and Delhi. Further action will be taken in accordance with the order of the Hon`ble Supreme Court.